

(ii) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-6748/94]

I. Report and Accounts (1993-94) of the Water and Power Consultancy Services (India) Limited, New Delhi and related papers.

II. Report and Accounts (1993-94) of the Betwa River Board, Jhansi and related papers.

III. Report and Accounts (1993-94) of the Brahmaputra Board, Guwahati and related papers.

IV. Report and Accounts (1993-94) of the National Water Development Agency, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGOON) : Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Annual Report and Accounts of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6641/94]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 15 of the Betwa River Board Act, 1976 :—

(i) Annual Report and Accounts of the Betwa River Board, Jhansi, for the year 1993-94, together with the Audit Report on the Accounts.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6644/94]

III. A copy each (in English and Hindi) of the following papers, under section 21 of the Brahmaputra Board Act, 1980 :—

(i) Annual Report and Accounts of the Brahmaputra Board, Guwahati, for the year 1993-94, together with the Audit Report on the Accounts.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6643/94]

IV. A copy each (in English and Hindi) of the following papers :—

(i) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-6642/94]

I. Report and Accounts (1993-94) of various Steel Plants and related papers.

II. Report and Accounts (1993-94) of the Manganese Ore (India) Limited, Nagpur and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV) : Madam, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :—

I. (i)(a) Twelfth Annual Report and Accounts of the Visakhapatnam Steel Plant, Rashtriya Ispat Nigam Limited for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-6704/94]

(ii)(a) Twentieth Annual Report and Accounts of the Bharat Refractories Limited, Bokaro (Bihar), for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.